## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP(HCW) No.69/HDB/2017	
COMPANY PETITION/APPLICATION NO.	CP/04/2017	
NAME OF THE COMPANY	Lanco Solar Energy Private Limited	
NAME OF THE PETITIONER(S)	Amitasha Enterprises Private Limited	
NAME OF THE RESPONDENT(S)	Lanco Solar Energy Private Limited	
UNDER SECTION	433 of 1956	

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
How Krishna relumber	phocule	Carsimo ood 0026 Arsprov. (m	MIT

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C.V. MARASIMHAM D.V.A.S. Ra E. Pranad	Advocati	The Rose ader of mail com	frank

Coursel

Heard Shri Harikrishna learned for the petitioner and Shri. C.V. Narasimham & Shri. D.V.A.S. Raviprasad, learned counsels for the respondent.

At the request of both the counsels, post the matter on 23.10.2017.

Member (Technical)

Member (Judicial)